

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 151 OF 2018

Dated : 11th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Mrs. Anila Gupta

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Mr. Somesh Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishan for R-1

ORDER

List the matter for further hearing on **11.03.2019**, as requested by learned counsel appearing for the Appellant.

(Ravindra Kumar Verma)
Technical Member
Pr/Mk

(Justice N.K. Patil)
Judicial Member